

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.53/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M

Name of the Company	Nalanda Softech Power Solutions Pvt.Ltd.-Vs-ROC, Bihar		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SURENDRA SINGH, ADVOCATE Appellant S. Singh (Adv.)
20-02-2018

ORDER

Ld. Counsel for the Appellant is present.

Heard. Admit. Issue notices on the Central Government through the Regional Director and ROC, Patna, Bihar. Appellant is directed to serve a copy of the Appeal on Central Government through Regional Director and ROC, Patna, Bihar for filing detailed para-wise reply within 30 days from the date of this order.

List on 04.04.2018.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)